

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 221  
111/252/ND/2020

IN THE MATTER OF:  
Pr. Commissioner of Income Tax-5

...APPELLANT

Vs.

M/s. Kain Communication Pvt. Ltd.

...RESPONDENT

Section  
Under Section 252

Order delivered on 12.03.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant  
For the ROC  
For the Income Tax Department

:  
:Mr. Alok Pandey, AROC.  
:Mr. Vibhooti Malhotra, Sr. St.  
Counsel, Ms. Ajirkya Tiwari,  
Advocate and Mr. Shailendra  
Singh, Jr. St. Counsel

ORDER

The learned counsel appearing on behalf of the appellant seeks time to file the affidavit of service. AROC is present. Matter is adjourned to 13.04.2020.

-sd-

(V.K. Subburaj)  
Member (T)

-sd-

(Abni Ranjan Kumar Sinha)  
Member (J)